

know why it happened? They collected money for life insurance every month, they collected medical charges for being paid to the Central Government Health Service Scheme. This amount was collected in Lucknow, but it was not paid for the medical services. When these people went there, they refused to attend on them. They had no money because their salaries were not paid. They could not go and pay money to a private doctor. And so some people died in Lucknow. The same thing is happening in Delhi. They are not getting any salary. I do not know whether the Government is going to take it and run it or the same people will take it and run it.

Some people are being retrenched without giving them even the three months notice or giving them any gratuity. This has to be attended to. If this is not attended to, what is the use?

There has been a credit of Rs. 82 lakhs in the name of the *National Herald*. No name. I do not know how it came about. Did it come in the air? The account has been adjusted. Rs. 82 lakhs. This Government which has been saying everything for so many many years, is not able to take action. Has an income-tax enquiry been made about it? Has it levied tax on these Rs. 82 lakhs? It has not done it. I do not know what will happen to the Ministry of Finance or of the Home Department. God must help it. Thank you, Sir.

REFERENCE TO RECENT INCIDENTS IN ALIGARH—Contd.

SHRI BHUPESH GUPTA: We want to know whether the discussion on Aligarh as suggested or proposed by us and accepted by the Chairman is going to be taken up today. Sir, some of us may not be here tomorrow. That is why we gave notice for a special mention. We are all interested in the discussion on

the Ministry of Labour. And we are waiting to hear him. But, Sir, that is also important. As a special mention we want it in order that . . .

MR. DEPUTY CHAIRMAN: The Chairman is seized of the matter, and as he announced this morning, he will fix a time for discussion.

SHRI BHUPESH GUPTA: But when? Obviously not today. Sir, it is quite clear that it will not be today. We have started this discussion. Till we discuss this, I would request you and through you the Government to convey to the Chief Minister of U.P. . . .

MR. DEPUTY CHAIRMAN: Let us not disturb please.

SHRI BHUPESH GUPTA: . . . not to make the kind of statement that he is making.

MR. DEPUTY CHAIRMAN: Let us not disturb.

SHRI BHUPESH GUPTA: It is highly provocative. And the Aligarh University should be reopened . . . (Interruptions).

MR. DEPUTY CHAIRMAN: Order please. The Members are objecting to your starting this subject.

श्री कल्पनाथ राय : श्रीमन् प्राय बीच में इस प्रकार से किसी विषय को लेने दे रहे हैं ?

SHRI BHUPESH GUPTA: I do not know why he has been saying this kind of things.

MR. DEPUTY CHAIRMAN: Everybody is doing so.

SHRI BHUPESH GUPTA: He is blaming the minorities.

MR. DEPUTY CHAIRMAN: It will not go on record.

(Shri Bhupesh Gupta continued to speak).